NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.6/Chd/Pb/2017 with CA Nos.80/2017 & 81/2017 and Caveat/1/2017

Kotak Mahindra Bank Ltd. ...Petitioner

Versus.

M/s Oswal Spinning & Weaving Mills Ltd.& Ors. ... Respondents

Present: Mr. Manish Jain and Ms. Divya Sharma, Advocates,

for the petitioner.

Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia,

Advocate for the respondent.

On request of learned counsel for both the parties, adjourned to 25.01.2018

for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

December 05, 2017